

Shri Thimmaiah: Is Government aware that Messrs. John Taylor and Co. manipulate accounts in such a way as to show that the working cost is higher than the income?

Shri K. D. Malayiya: That was the suggestion made by some representatives of Mysore who came to the Government of India to make representations. But the specific point made by the Mysore Government was that they wanted to increase the royalty in view of the fact that they were losing ever since the gold duty received by the State from the Kolar Gold mining companies was abolished in 1949.

सेठ अचल सिंह : क्या मंत्री महोदय बताने की कृपा करेंगे कि क्या गवर्नमेंट ने अपने एक्सपर्ट द्वारा यह मालूम करने की कोशिश की है कि खर्च काट कर क्या रेट पड़ता है ?

श्री के० डी० मालवीय : यह मामला इतना मुश्किल है कि गवर्नमेंट अपने विशेषज्ञों के द्वारा फौरन यह तय नहीं कर सकती कि जान टेलर जो बयान दे रहे हैं वह गलत है। इस मसले पर काफ़ी गौर करना पड़ेगा। और इसीलिये गवर्नमेंट ने एक सब कमेटी बना दी है। यह सबकमेटी सारे प्रश्नों पर विचार कर रही है तथा कागजात देख रही है। कागजात देखने के बाद ही वह किसी फ़ैसले पर पहुँच सकती है।

International Relief

***2375. Shri L. Jogeswar Singh:** Will the Minister of Finance be pleased to state the amount of aid received since January 1953 by India from foreign countries for relief of distress caused by natural calamities like floods etc. and the relief given by India to other countries for similar purposes?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): A statement showing the

relief supplies received by India since January, 1953, from foreign countries for relief of distress caused by natural calamities like floods etc., is placed on the Table of the House. [See Appendix IX, annexure No. 60.]

The relief provided by India to other countries for similar purposes during the same period is of the order of Rs. 1,75,000 approximately.

Shri L. Jogeswar Singh: May I know the names of countries to which India has extended relief?

Shri Bhagat: The relief provided by India was to Burma, the United Kingdom, Belgium, the Netherlands and Iran.

Shri L. Jogeswar Singh: May I know whether Russia and China have extended any relief to India for distress caused by natural calamities?

Shri Bhagat: No such relief has come from these countries.

KHER COMMITTEE

***2378. Shri Sanganna:** Will the Minister of Education be pleased to state:

(a) whether any of the recommendations of the Kher Committee set up by the Government of India in connection with giving compulsory education in the country have at all been implemented by any States; and

(b) if so, which are those States?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, recommendations Nos. (i) and (ii) have been implemented to some extent.

(b) The Governments of Bihar, Bhopal, Travancore-Cochin, Mysore, Madras and Assam are trying to implement the recommendations Nos. (i) and (ii), which are related to the provision of compulsory education during the year 1949-50.

Shri Sanganna: May I know the salient recommendations of the Kher Committee?

Dr. M. M. Das: The Committee recommended, *inter alia*, that the provinces, that is the States, should aim at introducing universal compulsory education for the children of 6 to 11 years age group within a period of ten years, but if financial conditions did not permit it, the programme may be extended over a longer period, but under no circumstances should it be given up.

The Committee recommended that universal compulsory education should be introduced for the above-mentioned age group in the country within ten years, by two Five Year Plans.

Shri Sanganna: May I know, Sir, whether the States which have introduced compulsory education have applied for financial aid to the Centre?

Dr. M. M. Das: Financial aid was paid to certain States (mostly Part A) for development of basic education.

Shri K. K. Basu: May I know, since the publication of the Kher Committee Report, in which States compulsory education has been introduced and how many people are affected by it?

Dr. M. M. Das: This information can be found in the Ministry of Education's Report named the *Progress of Education in India*, Quinquennial Review 1947—52. But, for the information of the hon. Member I may submit that according to the information received by end of 1949 the State Governments of Bihar, Bhopal, Travancore-Cochin, Mysore, Madras and Assam had implemented the recommendations regarding introduction of compulsory education. The State Governments of Jammu and Kashmir, and Central Provinces and Berar (now Madhya Pradesh) had accepted the recommendations and had them under their consideration.

Dr. Ram Subhag Singh: It was stated that the recommendations in regard to compulsory education have been implemented in Bihar. May I know in which part of Bihar this

recommendation has been given effect to and with what result?

Dr. M. M. Das: This information in detail can be had in the Education Ministry's Report under the title *Progress of Education in India* (Quinquennial Review) from the year 1947—52.

ADIM JATI SEVAK SANGH, IMPHAL

*2379. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state how much amount from the Tribal Development Fund has been made available for the Imphal branch of the Adim Jati Sevak Sangh in 1953-54 and 1954-55?

The Deputy Minister of Home Affairs (Shri Datar): No grant as such has been given by the Central Government. A sum of Rs. 25,440, was, however, paid during 1953-54 by the Chief Commissioner, Manipur, out of the funds placed at his disposal for the welfare of the Tribes. No amount has yet been paid in the current financial year.

Shri Rishang Keishing: May I know whether Government have audited the accounts of the Sangh, and, if so, whether they are satisfied with them?

Shri Datar: We have not yet received any report from the Chief Commissioner about this matter.

ILLICIT TRAFFIC IN ARMS

*2380. **Shri Raghuramaiah:** Will the Minister of Home Affairs be pleased to state:

(a) whether there has been any illicit traffic in arms between India and Nepal during 1953-54; and

(b) if so, what steps have been taken to stop this?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The information has been called for from the State Governments concerned and will be laid on the Table of the House in due course.